

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO-12

/2022

IN THE MATTER OF

Srinath Mishra

Applicant

Versus

State Of Odisha and Others

Respondents

AFFIDAVIT

I, **Sri Srinath Mishra**, aged about 58 years, S/o- Umakanta Mishra, Res.-Charibatia Singh Colony, P.O.-Chandikhole, P.S.-Dharmasala, Pin-755044 Dist-Jajpur, Odisha do hereby solemnly affirm and state as follows:

- (1) That I am the applicant in the aforementioned application and I am apprising the Hon'ble Tribunal about the W.P(C) No-29310/2022 filed by (GECPL) Gammon Engineers and Contractors Private Limited, in the Hon'ble High Court of Odisha.
- (2) That the matter was listed on 3<sup>rd</sup> may 2024, and hence could not be heard because of time constraint of the court and the interim order is continuing. The same has not yet been listed again, till date.

- (3) That the deponent in the mean while has filed an **Interim Application (I.A)** bearing No-8705/2024, on 05.07.2024 for the vacation of stay of Annexure- 21, 22 and 24 of the writ application of the company in the court. The date is yet to be fixed.



*Ashis Kumar Mohapatra*  
Ashis Kumar Mohapatra  
Notary Public No-31/08  
Chandikhole, Jajpur, Odisha

(1)

That the petitioner being duty bound in the above mentioned application is submitting the status and position of the W.P(C) No-29310/2022, in the Hon'ble High Court of Odisha to the Hon'ble Tribunal.

*Singhania*  
Deponent



VERIFICATION

Verified on this the 16<sup>th</sup> day of July 2024 at Chandikhole that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Identified By

VERIFICANT



*Ashis Kumar Mahapatra*  
16/07/24  
Ashis Kumar Mahapatra  
Notary Public No-31/08  
Chandikhole, Jaipur, Odisha